

ANNEXURE - 3

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited
 Date of commencement of CIRP: 20th August 2019
 List of creditors as on: 31st October, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr.No	Name of Financial Creditors	Identification No.	Details of claim received			Nature of claim	Details of claim admitted			Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee								
1	Bank of India	1	06-09-2019	5,67,13,35,601	5,66,07,43,998	Borrowings in the nature of Non Convertible Debentures and Pooled Municipal Debt Obligation.	5,66,07,43,998	5,66,07,43,998	No	7.680	-	-	1,05,91,603	-	Refer Note 1	
2	Central Bank of India	2	07-09-2019	2,03,56,77,368	2,03,56,77,368	Borrowings in the nature of Term Loan and Pooled Municipal Debt Obligation.	2,03,56,77,368	2,03,56,77,368	No	2.762	-	-	0	-		
3	Canara Bank	3 & 9	05-09-2019	1,45,45,23,305	1,45,45,23,305	Borrowings in the nature of Term Loan and Pooled Municipal Debt Obligation.	1,45,45,23,305	1,45,45,23,305	No	1.973	-	-	-	-		
4	Indian Bank	4, 6 and 24	07-09-2019	2,03,39,62,459	2,02,41,55,040	Borrowing in the nature of Pooled Municipal Debt Obligation and Borrowings in the nature of Term Loan.	2,02,41,55,040	26,92,01,479	No	2.746	-	-	98,07,419	-	Refer Note 3	
5	IL & FS Financial Services Limited	5	12-09-2019	2,77,46,33,382	2,77,46,33,383	Borrowing in the nature of Pooled Municipal Debt Obligation, Corporate Guarantees to subsidiary and other related entities, advances.	2,39,32,53,899	2,74,35,53,129	No	3.764	-	-	-1	-	Refer Note 2	
6	IDBI Bank Limited	7	07-09-2019	78,54,94,221	78,54,94,221	Borrowing in the nature of Pooled Municipal Debt Obligation and Vendor Bill Discounting Facility.	78,54,94,221	78,54,94,221	No	1.066	-	-	-	-		
7	UCO Bank	8	07-09-2019	12,33,38,146	12,33,38,146	Borrowings in the nature of Non Convertible Debentures.	12,33,38,146	12,33,38,146	No	0.167	-	-	0	-		
8	Bank of Baroda	10 & 11	07-09-2019	6,81,35,225	6,81,35,225	Borrowing in the nature of Pooled Municipal Debt Obligation.	6,81,35,225	6,81,35,225	No	0.092	-	-	-	-		
9	Life Insurance Corporation of India	12	06-09-2019	8,78,76,30,872	8,78,76,30,872	Borrowings in the nature of Non Convertible Debentures, Pooled Municipal Debt Obligation and Term Loan.	8,78,76,30,872	8,78,76,30,872	No	11.922	-	-	0	-		
10	Punjab National Bank	13	06-09-2019	26,35,96,685	26,35,96,685	Borrowing in the nature of Pooled Municipal Debt Obligation.	26,35,96,685	26,35,96,685	No	0.358	-	-	-	-		
11	Union Bank of India	14 and 16	2019 and 13-1	3,66,97,74,717	3,65,30,12,226	Borrowings in the nature of Non Convertible Debentures and Corporate Guarantee for related entity.	3,65,30,12,226	3,65,30,12,226	No	4.956	-	-	1,67,62,491	-	Refer Note 1 & 2	
12	Unity Small Finance Bank Ltd	15	08-11-2019	19,07,04,98,072	18,49,09,70,391	Borrowings in the nature of Overdraft, Bank Guarantees and corporate guarantees for related entities.	18,49,09,70,391	18,45,04,15,191	No	25.086	-	-	57,95,27,681	-	Refer Note 1	
13	J.C. Flowers Asset Reconstruction Private Limited	17	31-10-2019	53,06,68,689	53,06,68,689	Corporate Guarantee for related entities.	53,06,68,689	53,06,68,689	No	0.720	-	-	-	-	Refer Note 4	
14	Yes Bank*	17	31-10-2019	4,42,41,48,006	21,41,48,006	Corporate Guarantee for related entities.	21,41,48,006	21,41,48,006	No	0.291	-	-	4,21,00,00,000	-	Refer Note 5	
15	Suraksha ARC-025 Trust	18	17-11-2019	4,46,87,42,170	4,42,27,26,077	Corporate Guarantee for related entity.	4,42,27,26,077	4,42,27,26,077	No	6.000	-	-	4,60,16,093	-	Refer Note 6	
16	Suraksha ARC-008 Trust	19	17-11-2019	6,97,84,04,763	6,97,84,04,763	Borrowings in the nature of Term Loan.	6,97,84,04,763	6,97,84,04,763	No	9.467	-	-	(0)	-	Refer Note 2	
17	Suraksha ARC-011 Trust	20	17-11-2019	3,19,77,03,026	3,15,21,18,355	Corporate Guarantee for related entity.	3,15,21,18,355	3,15,21,18,355	No	4.276	-	-	4,55,84,671	-	Refer Note 6	
18	Suraksha ARC-013 Trust	21	17-11-2019	1,91,52,97,064	1,91,52,97,064	Corporate Guarantee for related entity.	1,91,52,97,064	1,91,52,97,064	No	2.598	-	-	(0)	-		
19	Suraksha ARC-016 Trust	22	17-11-2019	53,77,36,234	53,77,36,234	Corporate Guarantee for related entity.	53,77,36,234	53,77,36,234	No	0.730	-	-	(0)	-		
20	India Infrastructure Finance Co Ltd.	23	06-09-2019	27,45,80,628	27,45,80,628	Borrowing in the nature of Pooled Municipal Debt Obligation.	27,45,80,628	27,45,80,628	No	0.373	-	-	-	-		
21	Kotak Mahindra Prime Limited	26	17-11-2020	5,83,564	5,39,857	Borrowings in the nature of Vehicle Loan.	5,39,857	-	No	0.001	-	-	43,707	-	Refer Note 1	
Sub Total (A)				69,06,64,64,195	64,14,81,30,530					87.028			4,91,83,33,665	-		

Notes:

- The interest has been considered upto the date of commencement of CIRP i.e. 20.08.2019.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Gurusish Construction Pvt Ltd has been admitted. Since, the said company is under CIRP, the claim shall be proportionately reduced to the extent of realisation from the Principal Borrower.
- The claim of Financial Creditor has been accepted on the basis of revised calculations submitted.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Excel Arcade Private Limited has been admitted. However, the claim admitted shall be subject to realisation/ recovery from the Principal Borrower.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Privilege Industries Ltd has been admitted. However, the claim admitted shall be subject to realisation/ recovery from the Principal Borrower.
- The claim is reduced by the amount recovered by sale of mortgaged land by way of e-auction conducted under SARFAESI Act.
- The claim does not fall under the category of Financial Creditors.
- Claims admitted are subject to changes.
- Separate list of Home Buyers available for verification and displayed on company's website.

* We have received an intimation from M/s. Omkara Asset Reconstruction P. Ltd. intimating assignment of debt by Yes Bank in respect of M/s. Privilege Industries Limited. However, the said assignment has not been accepted in the absence of the assignment agreement or a letter from Yes Bank intimating the RP about the said assignment.